CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

CAMLIN LIMITED

This announcement ("Corrigendum") is being issued by Kotak Mahindra Capital Company Limited ("Manager to the Offer") for and on behalf of Kokuyo S&T Co., Ltd. ("Acquirer") along with Kokuyo Co., Ltd. hereinafter referred to as person acting in concert ("PAC"), pursuant to and in accordance with Regulations 10 and 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") and is in continuation of and should be read in conjunction with the public announcement issued on June 1, 2011 ("PA"), the first corrigendum issued on September 5, 2011 ("First Corrigendum") and the Letter of Offer dated September 1, 2011 ("LoF").

Shareholders are requested to kindly note the following:

1. Paragraph 3(b) of the PA and 2(b) of LoF has been revised and must be read as follows:

   The Acquirer would purchase from the following Promoters, 14,044,850 (Fourteen Million Forty Four Thousand Eight Hundred and Fifty Only) Shares representing 20.3% of the Diluted Equity Capital (the "**Sale Shares**") at a price of Rs 110.0 (Rupees One Hundred and Ten Only) per Share to be paid in cash:

Sr. No.	Name of Promoter	No. of Shares	Percentage of the Diluted Equity Capital
1	Rajani Subhash Dandekar	328,000	0.5%
2	Ashish Subhash Dandekar	857,000	1.2%
3	Leena Ashish Dandekar	632,000	0.9%
4	S D Dandekar (HUF)	605,000	0.9%
5	D P Dandekar (HUF)	630,000	0.9%
6	DDI Consultants Pvt Ltd	600,000	0.9%
7	Shriram Sharad Dandekar (HUF)	690,000	1.0%
8	Shubhada Shriram Dandekar	726,800	1.0%
9	Jahnavi Shriram Dandekar	120,000	0.2%
10	Madhav Govind Dandekar	982,500	1.4%
11	Saroj Madhav Dandekar	1,158,500	1.7%
12	Rajiv Madhav Dandekar	519,500	0.7%
13	Kalpana Rajiv Dandekar	60,000	0.1%
14	Chinmaya Rajiv Dandekar	315,000	0.5%
15	Neeraj Rajiv Dandekar	315,000	0.5%
16	Deepak Madhav Dandekar	741,500	1.1%
17	Sangeeta Deepak Dandekar	160,000	0.2%
18	Adwait D Dandekar	110,000	0.2%
19	Siddharth D Dandekar	110,000	0.2%
20	Camellia Management Services LLP	130,000	0.2%
21	Anjali Dilip Phadke	1,000	0.0%
22	Camlink Consultants Private Ltd	497,000	0.7%
23	S D Dandekar	330,000	0.5%
24	Aditi Dilip Dandekar	500,000	0.7%
25	Rahul Dilip Dandekar	352,700	0.5%
26	Shriram Sharad Dandekar	379,170	0.5%
27	Nikhil Shriram Dandekar	120,180	0.2%
28	Neelima V Divekar	295,000	0.4%
29	Aparna U Kanitkar	235,000	0.3%
30	Kanchan D Gokhale	311,000	0.4%
31	Camart Industries Ltd*	1,233,000	1.8%
	Total	**14,044,850**	**20.3%**

** Originally the 1,233,000 Shares were to be sold by 2 individual shareholders namely, Anagha Dandekar (733,000 Shares) and Ketki Dandekar (500,000 Shares), who do not desire to sell these Shares to the Acquirer. In lieu of these Shares, the Acquirer is now acquiring 1,233,000 Shares from Camart Industries Limited as provided in the above table. The Parties have also entered into an Amendment Agreement (to the JVA) dated September 21, 2011 capturing the aforesaid changes.*

The other terms and conditions of the Offer remain unchanged.

Terms used but not defined in this Corrigendum shall have the same meaning as assigned to such terms in the PA.

The Acquirer, the PAC and the Board of Directors of the Acquirer and the PAC accept full responsibility for the information contained in this Corrigendum and also accept responsibility for the obligations of the Acquirer and the PAC as set out in the Regulations.

This Corrigendum is expected to be available on the SEBI website at http://www.sebi.gov.in.

For further details, please refer to the Letter of Offer to be issued by the Acquirer and the PAC.

Issued by the Manager to the Offer for and on behalf of the Acquirer and the PAC

kotak®
Investment Banking

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